## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 25/02/2016 in CA. No. 03/73(4)/17 & 06/73(4)/17

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

**NAME OF THE COMPANY:** M/s. Sita Ram Gupta V/s. M/s. Vasudha Steel Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO. NAME DESI

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Sanjay Sachdeva, Advocate

Order

Re-notify this case on 20th November, 2017.

(Ina Malhotra) Member (J)